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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA(CAA) No. 5/NCLT/AHM/2018

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

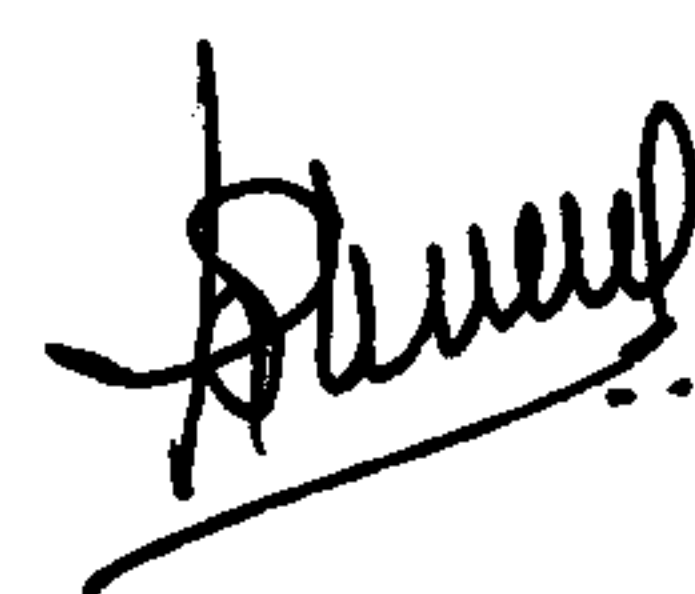
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.01.2018**

Name of the Company: Alpha Laboratories Ltd.

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	ASHISH SHAH	PCS	Applicant	
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2.

ORDER

Learned PCS Mr. Ashish Shah i/b Learned PCS Mr. Ravi Kapoor present for Applicants.

Applicant filed circular dated 10.03.2017 issued by SEBI and correspondence with BSE and NSE.

Heard arguments of Learned PCS for Applicants.

Order reserved.



**MANORAMA KUMARI
MEMBER JUDICIAL**



**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of January, 2018.